

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
FIXATTI INDIA PRIVATE LIMITED**

1.	Name Of Corporate Person	Fixatti India Private Limited
2.	Date Of Incorporation of Corporate Person	24/09/2013
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	Ministry of Corporate Affairs Registrar of Companies (ROC) Mumbai
4.	Corporate Identity Number of Corporate Person	U24233MH2013FTC248543
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	Unit 302,3rd Floor, Godrej Two, Pirojshanagar Eastern Expressway, Vikroli East, Mumbai, Mumbai, Mumbai, Maharashtra, India, 400079
6.	Liquidation Commencement Date of Corporate Person	27/03/2026
7.	Name, Address, Email Address, Telephone Number and Registration number of the Liquidator	Ms. Dipti Mehta IP Reg No: IBBI/IPA-002/IP- N00134/2017-18/10350 Authorization for Assignment Valid:31.12.2026 Address: 201-206, Shiv Smriti, 2nd Floor, 49A, Dr. Annie Besant Road, Worli, Mumbai – 400 018 Ph: 9820292415 Email: dipti@mehta-mehta.com Email: vliq.fixatti@gmail.com
8.	Last Date for Submission of Claims	26/04/2026

Notice is hereby given that **Fixatti India Private Limited** has commenced voluntary liquidation on **27/03/2026**.

The stakeholders of **Fixatti India Private Limited** are hereby called upon to submit proof of their claims, **on or before 26/04/2026**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 31/03/2026

Place: Mumbai

Sd/-

Dipti Mehta

Liquidator of Fixatti India Private Limited

IP Reg No: IBBI/IPA-002/IP-N00134/2017-18/10350

AFA: 31.12.2026